

### **Gujarat Private Universities (Amendment) Act, 2013**

### 18 of 2013

[16 April 2013]

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### Gujarat Private Universities (Amendment) Act, 2013

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AN ACT further to amend the GujaratPrivate Universities Act, 2009.

WHEREAS the LakulishInternational Fellowship's Enlightenment Mission (Life Mission), Limdi, Surendranagar, Team Lease Education Foundation, Mumbai and Vardhman Bharti Trust, Wadhwan City, Surendranagar have applied to the State Government under the provisions of the Gujarat Private Universities Act, 2009(Guj. 8 of 2009) to establish Private Universities in the State;

AND WHEREAS the said applications havebeen scrutinised by the Scrutiny Committee and on the report of Scrutiny Committee, the State Government has issued the letter of intent to the respective sponsoring bodies for establishment of the Private University;

AND WHEREAS the State Government is satisfied that the sponsoring bodies have complied with the conditions of letter of intent as provided in section 10 of the said Act and have also established the Endowment Fund as per the letter of intent;

NOW, THEREFORE, the Government of Gujarat, in accordance with the provisions of section 10 of the said Act, establishes the institutions specified in column 2 of the Schedule as the Private University of the aforesaid sponsoring bodies, by the name, location and jurisdiction as specified in column 4 of the Schedule.

It is hereby enacted in the Sixty-fourth Year of the Republic of India as follows:-

# **<u>1.</u>** Short title and commencement :-

(1) This Act may be called the Gujarat Private Universities (Amendment) Act, 2013.

(2) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

# 2. Amendment of Schedule to Guj. 8 of 2009 :-

In the Gujarat Private Universities Act, 2009(Guj. 8 of 2009), in the Schedule, after entry at serial No. 10, the following entries shall be inserted, namely:-

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.style6 {
font-family: Verdana;
font-weight: bold;
}
.style7 {font-family: Verdana}
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Sr. No.	Name and Address of the Private University.	Details of Registration and Registration Number	Sponsoring Body.
1.	2.	3.	4.
"11.	Lakulish Yoga University, Chharodi, Gandhinagar- Sarkhej Highway, Ahmedabad.	Registered under the Bombay Public Trusts Act, 1950 Registration No. E/643, Surendranagar- 26/03/96	Lakulish International Fellowships Enlightenment Mission (Life Mission), Limdi, Dist: Surendranagar, Gujarat.
12.	Team Lease Skills University, ITI- Tarsali, Vadodara.	Registered under section 25 of the Companies Act, 1956 Registration No. U80903MH2011 NPL21938 Mumbai- 400051. 27/6/11	Team Lease Education Foundation run by Team Lease Services Pvt. Ltd., Office No. 6, 3rd Floor, C-Wing, Laxmi Towers, Bandra Kurla Complex, Bandra (East), Mumbai- 400051, Maharashtra, India.
13.	C.U. Shah University Wadhwan City, Dist. Surendranagar.	Registered Public Charitable Trust, Registration No. F/43, Dated 06/03/69,	Vardhman Bharti Trust, Smt. M.T. Doshi High School, Lakhupole, Wadhwan City, Dist. Surendranagar-363030.".

Surendranagar	
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